

(P)

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH,  
JABALPUR

O.A. No. 830 of 2005

Jabalpur, this the 3<sup>rd</sup> day of March, 2006

Hon'ble Shri Justice G. Sivarajan, Vice Chairman

Chhote lal soni, S/o. Shri late Shri  
Badri Prasad soni, aged about 62 years,  
R/o. 514, near Bajrang Nager,  
Opposite Medical College, Jabalpur,  
M.P. M.P.

..... Applicant

(By Advocate – Shri Rakesh Soni)

V E R S U S

1. Union of India, through its secretary,  
Ministry of Defence, South Block,  
New Delhi.
2. Director General of Ordnance Services  
Army Head Quarter, DHQ Post office,  
New Delhi 110011.
3. Joint CDA Funds Merit Canit. UP.
4. Commandant Central, Ordnance  
Depot, Jabalpur M.P. Post Box No. - 20.
5. Assistant Personal Officer (Finance),  
O/o. the Commandant Central Ordnance  
Depot, Jabalpur, M.P.

..... Respondents

(By Advocate – Shri S.A. Dharmadhikari)

O R D E R (Oral)

The applicant has filed this OA seeking for direction to the respondents to make payment of arrears of GPF of Rs. 13,800/- within a period of one month alongwith 18% interest per annum.

2. Today when the matter came up for consideration, Mr. R.L. Shukla learned counsel for the applicant and Mr. S.A. Dharmadhikari, learned counsel for the respondents submits that the relief sought for

*G.P.S.*

in this application has already been granted and consequently this OA has become infructuous. The said submission is recorded and the OA is dismissed as infructuous.

8  
2. Jan 1988

**(G. Sivarajan)**  
**Vice Chairman**

“SA”

पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....  
प. सिंहियि वास्तविकता:-

(1) लालिया, लालिया राजस्थान राज्य पर्यावरण विभाग, जयलपुर  
 (2) लालिया विद्यालय, लालिया, जयलपुर राजस्थान  
 (3) प्राविद्यालय, लालिया, जयलपुर  
 (4) एस. ए. एस. लालिया, जयलपुर राज्य पर्यावरण  
 सचिव एवं आवश्यक कालांक देने

Shri R K Soni (Hindi)

Shri: A Dhadhkan

HCJB

Ecology  
29/3/06